

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 2121/2017**

New Delhi, this the 08<sup>th</sup> day of September, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Yashwanti,  
W/o. Gunpal,  
Aged about 31 years,  
R/o. VPO Kaluwas,  
Tehsil and District Bhiwani (Haryana). ...Applicant

(By Advocate : Mr. Ashok Kumar with Mr. Yogesh Mahur)

Versus

1. Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shahid Jeet Singh Marg,  
New Delhi – 110 016 through its Commissioner.
2. The Joint Commissioner (Admn.),  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shahid Jeet Singh Marg,  
New Delhi – 110 016.
3. Union of India,  
Through its Secretary,  
Dept., of School Education & Literacy,  
Ministry of HRD,  
New Delhi. ....Respondents

(By Advocate : Dr. S. Rajappa with Dr. Puran Chand)

**O R D E R (O R A L)**

**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Learned counsel for the applicant states that in pursuance of direction of the Tribunal dated 23.06.2017, the applicant submitted a fresh representation to the respondents on 23.06.2017, which has since been rejected by the

respondents on 01.08.2017. He seeks permission to withdraw the present case with liberty to file a fresh OA challenging the order now passed by the respondents.

2. With leave and liberty as aforesaid, the OA is dismissed as withdrawn.

(Praveen Mahajan)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/